

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCriminal Appeal No(s). 3591/2023

SATISH & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

(IA No. 98327/2023 - EXEMPTION FROM FILING O.T.)

Date : 24-04-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJIV KHANNA
HON'BLE MR. JUSTICE DIPANKAR DATTAFor Appellant(s) Mr. Kirtikar Sukul, Adv.
Mr. Milind Kumar, AORFor Respondent(s) Mr. K Parmeshwar, A.A.G.
Mr. Vishnu Shankar Jain, AOR
Mr. Kamal Kumar Pandey, Adv.
Mr. Parth Yadav, Adv.
Ms. Mani Munjal, Adv.
Ms. Marbiang Khongwir, Adv.UPON hearing the counsel, the Court made the following
O R D E R

At the request of learned counsel for the appellants, the appeal will not be taken up for hearing for two weeks.

E-copy of the trial court record will be made available to the learned counsel for the parties.

(BABITA PANDEY)
COURT MASTER (SH)(R.S. NARAYANAN)
ASSISTANT REGISTRAR